NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.43/ BB/2017	-	For filing rejoinder	Rule-6 of IB.	Deem Roll-Tech Ltd. Vs Bhuwalka Steel Industries Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PROPERTY OPERATION

PROPERTY OPERATION

REPRESENTATION TO WHOM

REPRESENTATION TO WHOM

ORDER

Counsel for Petitioner is present. Proxy Counsel for Respondent is also present. I.A 160/17 is taken up today. Counsel for opposite party filed objections in I.A 160/17. List it for hearing along with main matter on 11/01/2018.

Member (T)

Member (J)